Offer Opening Public Announcement to the Equity Shareholders of

RAJKAMAL SYNTHETICS LIMITED

CIN: L17111MH1981PLC024344

Registered Office: 401, Diamond Plaza, 4th Floor, 391, Dr, D.B.Road, Mumbai-400004, Maharashtra, India.

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In terms of Regulation 18 (7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Advertisement ("Offer Opening Public Announcement") is being issued by **Hem Securities Limited** (**"Manager to the Offer"**), for and on behalf of **Mr. Ankur Ajmera, Mr. Abhishek Somani, Mr. Ravi Birla and Mr. Kamal Kishore Somani ("the Acquirers")** pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the Open Offer to acquire 16,90,000 equity shares of the **Rajkamal Synthetics Limited** representing 26% of the total paid up equity share capital / voting share capital. The Detailed Public Statement with respect to the aforementioned offer made by the Acquirers had appeared on Wednesday, January 04, 2017 in Financial Express (English) (all editions), (ii) Jansatta (Hindi) (all editions), and (iii) Lakshadweep (Marathi) (all editions) with respect to the aforesaid Offer.

1. The Offer Price is ₹ 10.45 (Ten Rupees and Forty Five Paise Only) per equity share. There has been no revision in the Offer Price or Offer Size.
2. A committee of Independent Director (hereinafter referred as **"IDC"**) of the Target Company have opined that the Offer Price of ₹ 10.45 (Ten Rupees and Forty Five Paise Only) is fair and reasonable and in accordance with SEBI (SAST) Regulations. The IDC's recommendation was published on Monday, May 22, 2017 in the same newspapers in which the DPS was published, as mentioned above.
3. There has been no competitive bid to this Offer.
4. The Letter of Offer dated Monday, May 15, 2017 has been dispatched on Tuesday, May 16, 2017 to all the eligible Shareholders of the Target Company whose name appeared in the Register of Members on Tuesday, May 09, 2017.
5. Please note that a copy of the Letter of Offer (including Form of Acceptance cum Acknowledgment) is also expected to be available on the website of SEBI at http://www.sebi.gov.in and Registered / Unregistered Shareholders, if they may also apply on the Form of Acceptance downloaded from the SEBI's website. Further, in case of non-receipt / non-availability of the Form of Acceptance cum Acknowledgment, the application can be made on plain paper along with the following details and to be sent to Registrar to the Offer:
   - **In the case of the Equity Shares held in physical form:** All eligible shareholder may participate in the Offer on the terms and conditions of this offer as set out in the PA, the DPS and in the Letter of Offer. They can participate by submitting an application to the Selling Member on plain paper giving details regarding their shareholding and relevant documents as mentioned in the Letter of Offer. The Selling Member have to deliver the Physical Share certificate & other relevant documents alongwith TRS to the Registrar and Transfer Agent ("RTA") by registered post / speed post / courier / hand delivery. Physical Share Certificates & other relevant documents will have to reach RTA within 2 days from the closing of the Offer Period. The envelope should be scribed as " Rajkamal Synthetics Limited -Open Offer ".
   - **In the case of the Equity Shares held in dematerialized form:** All Eligible Shareholders may participate in the Offer by approaching their broker / Selling Member and tender shares in the Open Offer as per the procedure along with other details to their respective broker.
6. All observations received from SEBI in terms of Regulation 16(4) of the SEBI (SAST) Regulations have been incorporated in the Letter of Offer.
7. To the best of the knowledge of the Acquirers, no statutory approvals are required by them to complete this Offer. However, in case of any statutory approvals being required at a later date, this Offer will be subject to such approvals.
8. Schedule of Activities:

Activity	Original Day and Date	Revised Day and Date
Date of Public Announcement (PA)	Wednesday, December 28, 2016	Wednesday, December 28, 2016
Date of publication of the Detailed Public Statement (DPS)	Wednesday, January 04, 2017	Wednesday, January 04, 2017
Identified Date*	Monday, February 06, 2017	Tuesday, May 09, 2017
Last date for making a competing offer	Wednesday, January 25, 2017	Wednesday, January 25, 2017
Date by which Letter of offer (LOO) will be dispatched to the Shareholders	Monday, February 13, 2017	Wednesday, May 17, 2017
Last date for upward revision of Offer Price and / or Offer Size	Tuesday, February 14, 2017	Thursday, May 18, 2017
Last date by which committee of Independent Directors shall give its recommendation	Thursday, February 16, 2017	Monday, May 22, 2017
Offer Opening Public Announcement	Friday, February 17, 2017	Tuesday, May 23, 2017
Date of commencement of Tendering Period (Offer Opening Date)	**Monday, February 20, 2017**	**Wednesday, May 24, 2017**
Date of closing of tendering period (Offer Closing Date)	**Monday, March 06, 2017**	**Tuesday, June 06, 2017**
Date by which all requirements including payment of consideration would be completed	Tuesday, March 21, 2017	Tuesday, June 20, 2017

The Identified Date is only for the purpose of determining the Public Shareholders, it is clarified that all the Public Shareholders (registered or unregistered) of the Target Company are eligible to participate in the Open Offer

9. The open offer will be implemented by the acquirers through a stock exchange mechanism made available by BSE Limited in form of a separate window ("Acquisition Window") as provided under SEBI SAST Reg. and SEBI circular CIR/CFD/POLICY/CELL/1/2015 dated April 13, 2015 read with SEBI Circular CFD/ DCR2/CIR/P/2016/131 dated December 09, 2016. For further details please refer to para titled **"PROCEDURE FOR ACCEPTANCE AND SETTLEMENT OF THE OFFER"** on page no 24 of the Letter of Offer.

ISSUED BY MANAGER TO THE OFFER

For and on behalf of the Acquirers Mr. Ankur Ajmera, Mr. Abhishek Somani, Mr. Ravi Birla, and Mr. Kamal Kishore Somani

Hem Securities Ltd.

14/15, Khatau Bldg., Ist Floor, 40, Bank Street, Fort, Mumbai-01

Tel No.: 022 49060000; **Fax No.:** 022 22625991

Email: ib@hemsecurities.com; **Contact Person:** Mr. Anil Bhargava; **SEBI Registration No.:** INM000010981

Place: Mumbai **Date:** Monday, May 22, 2017

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